

(b) if so, the extent thereof during the first six months where the amended Act has been in force as compared to the corresponding period before the amended Act became effective?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). There has not been an appreciable improvement, the number of cases of unauthorised alarm chain pulling in the six months May to October, 1959 having been 23542 against 23681 in the corresponding months of the previous year.

Booking between Pleza Ghat and Mahendru Ghat

*689. **Pandit D. N. Tiwari:** Will the Minister of Railways be pleased to refer to the reply given to Half-an-Hour discussion on the 31st March, 1959 and state:

(a) whether any decision has since been taken on the question of Ghat to Ghat booking specially between Pleza Ghat and Mahendru Ghat; and

(b) if so, the nature thereof?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) The existing arrangement will continue for the present.

Interim General Plan of Delhi

*690. { **Shri A. K. Gopalan:**
Shrimati Parvathi Krishnan:

Will the minister of Health be pleased to state:

(a) whether any changes were made in the Interim General Plan of Delhi; and

(b) if so, the basis on which these changes have been made?

The Minister of Health (Shri Kar-markar): (a) Yes, Sir.

(b) A statement showing the changes and the basis thereof is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 87].

Konar Dam (D.V.C.)

*691. **Shri Madhusudan Rao:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 114 on the 4th August, 1959 and state:

(a) whether arbitration proceedings in the case of overpayment to M/s Hind Patel and Co. for works done at Konar Dam have been completed; and

(b) if so, what has the Government decided in the matter?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Supply of Foodgrains in Himachal Pradesh

*692. { **Shri Nek Ram Negi:**
Shri Inder J. Malhotra:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have taken steps to provide on subsidised rates foodgrains to Himachal Pradesh;

(b) if not, the reasons therefor; and

(c) whether Government would take any steps towards this direction?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir. Foodgrains at subsidised rates are being distributed in the remote and deficit areas of Himachal Pradesh.

(b) and (c). Do not arise.

Transport of Road Material to Steel Plants

*693. **Shri Panigrahi:** Will the Minister of Railways be pleased to state:

(a) whether sufficient railway transport facilities have been provided to transport the raw materials?